

**Court No. - 29**

**Case :-** PUBLIC INTEREST LITIGATION (PIL) No. - 2306 of 2022

**Petitioner :-** Paras Prasad

**Respondent :-** State Of U.P. And 2 Others

**Counsel for Petitioner :-** Mohammad Farooque Ansari, Matiur Rehman Khan

**Counsel for Respondent :-** C.S.C.

**Hon'ble Manoj Misra, J.**

**Hon'ble Vikas Budhwar, J.**

Heard learned counsel for the petitioner; and Sri A.K. Goyal, learned Additional Chief Standing Counsel, representing the State.

Through this public interest litigation a prayer has been made to command the first respondent to take effective and appropriate measures to minimize the losses of crops of farmers on account of movement of wild boar and blue bull.

On 05.12.2022, after considering the submissions of the learned counsel for the petitioner, we had required Sri A.K. Goyal to seek instructions whether wild boar and blue bull are protected animals; and whether any measures have been taken to control their movements so as to protect crops of farmers.

Pursuant to our order dated 05.12.2022, written instructions have been obtained by Sri A.K. Goyal from the Divisional Director, Social Forestry, Deoria which have also been signed by Deputy Director, Agriculture, Deoria.

As per the instructions, wild boar and blue bull are declared protected animals, vide Entry Nos.14 and 19 in Schedule-3 of the Wild Life (Protection) Act, 1972. It is also stated that a Committee headed by the District Magistrate has been constituted to monitor the movement and to assess the loss from wild boar and blue bull. It is stated that meeting of the Committee takes place at regular intervals i.e. every three months where situation is constantly reviewed.

As we notice that directions are sought in respect of movement and control of protected animals whereas the Government is seized of the matter and is taking steps to minimize the losses, we do not propose to monitor the matter at this stage. It is expected that the State shall be conscious of its responsibility and act accordingly. The writ petition is **disposed off**.

**Order Date :-** 11.1.2023

AKShukla/-